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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

RA NO.150/90 IN
OA NO.1392/90

DATE OF DECISION: 18.4.91

SMT. KUM KUM RANI VARSHNEY APPLICANT

VERSUS

UNION OF INDIA & ORS. RESPONDENTS.

CORAM:

THE HON'BLE MR. G. SREEDHARAN NAIR, VICE CHAIRMAN

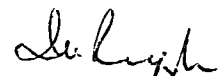
THE HON'BLE MR. I.K. RASGOTRA, MEMBER (A)

FOR THE APPLICANT

SHRI MANSOOR ALI, COUNSEL

The above Review Application has been filed by Smt. Kum Kum Rani Varshney seeking review of the judgement delivered on 17.7.1990 in OA-1392/90.

We have carefully gone through the Review Application and do not find any error apparent on the face of record. The repetition of the grounds which have already been traversed in the OA cannot be a matter for Review Application. The applicant has also not brought out any new evidence which might not have been available to her even after exercising due diligence. The Review Application is therefore rejected.


(I.K. RASGOTRA)
MEMBER(A)


(G. SREEDHARAN NAIR)
VICE CHAIRMAN